CORRIGENDUM TO THE PUBLIC ANNOUNCEMENT OF AUGUST 24, 2007 TO THE SHAREHOLDERS OF

AMBUJA CEMENTS LIMITED ("ACL")

This corrigendum ("**Corrigendum**") is being issued by DSP Merrill Lynch Limited ("**Manager to the Offer**"/"**DSPML**"), on behalf of Holderind Investments Ltd (hereinafter referred to as "**Acquirer**" / "**Holcim Mauritius**") pursuant to Regulation 11(1) and in compliance with the Securities and Exchange Board of India (Substantial Acquisition of Shares and Takeovers) Regulations, 1997 and subsequent amendments thereto (the "**SEBI (SAST) Regulations**") in continuation of, and should be read in conjunction with, the Public Announcement ("**PA**") dated August 24, 2007 to the shareholders of **ACL**.

1. Terms used but not defined in this Corrigendum shall have the same meaning as assigned in the PA.
2. Shareholders are requested to note that the proposed date of opening of the open offer stated in the PA i.e. October 18, 2007 is postponed till further notice in this regard is published by the Manager to the Offer.

Date: October 17, 2007

This Announcement would also be available on the SEBI's website *(www.sebi.gov.in)*.

Issued on behalf of Acquirer by: Manager to the Offer

DSP Merrill Lynch

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